

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sargam India Electronics Private Limited Date of Commencement of Liquidation: 29-07-2024; List of Stakeholders as on Date: 27-09-2024; Name of IP: Mr. PABAN KUMAR JAIN; Process Number: 1; Last 5 digitof registration number: 12490

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		2177191.00		2177191.00				NA
2	Liquidation costs incurred till date		180372.00		180372.00				NA
3	Secured financial creditors	4	1402434317.78	4	1401088312.78				Annexure 3
4	Unsecured financial creditors	11	275476549.19	11	271907108.45				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	1	635427.00	1	273651.00				Annexure 6
7	Operational creditors (Government Dues)	5	757215622.00	5	693226717.00				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	37	358766216.00	37	329560627.00				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	6000.00	0	0.00				Annexure 9
Total		59	2796891694.97000 03	58	2698413979.23				